

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.12.2021 (WEDNESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2086 of 2021 in Comp. App. (AT) (Ins) No. 541 of 2021	Santosh Ramesh Patange Vs. Rajiv Chakraborty & Anr.	Subrata Das	Fatema Kachiwalla Anjali Anchayil-R1
2.	Comp. App. (AT) (Ins) No. 697 of 2020	Jaypee Infratech Ltd. Through Its Interim Monitoring Committee Represented by Duly Authorised Secretary Anuj Jain (Erstwhile Interim Resolution Professional) Vs. JC World Hospitality Pvt. Ltd. Through Its Resolution Professional & Ors.	Sumant Batra	
3.	Comp. App. (AT) (Ins) No. 326 of 2021	State Tax Office-1 Vs. Divyesh N Desai & Anr.	Maulik Nanavati	Tishampati Sen Abhisree Saujanya- R1 & R2
4.	Comp. App. (AT) (Ins) No. 651 of 2021	R Harish Raghavji Patel Vs. Steel Investments Pvt Ltd & Anr.	Nitin Mishra	Ambrin Khan-R1
5.	Comp. App. (AT) No. 11 of 2019 & I.A No.1328 of 2019	Gaurangika Patel & Ors. Vs. Doloo Tea Co. (India) Ltd.	Chitraanshul A. Sinha	Kunal Singh
6.	Comp. App. (AT) No. 42 of 2019	Hasmukh R. Patel & Ors. Vs. Doloo Tea Company (India) Ltd. & Ors.	Debojyoti Bhattacharya	Arik Banerjee, Pradip Kumar Bajaj ,

For Directions

7.	Comp. App. (AT) (Ins) No. 1403 of 2019	Asstt. Commissioner of Income Tax Vs. Sunstar Overseas Ltd.	Lakshmi Gurung	
8.	Comp. App. (AT) (Ins) No. 170 of 2020	Pranav Sharma Vs. Syndicate Bank	Shankari Mishra	Hitesh Sachar

For Admission (Fresh Cases)

9.	Comp. App. (AT) (Ins) No. 409 of 2020	Aroon Kumar Aggarwal Vs. ABC Consultants Pvt. Ltd.	Arav Pandit	Sara Sancheti
10.	Comp. App. (AT) (Ins) No. 798 of 2021	Delhi Transport Corporation Vs. Trimax IT Infrastructure Services Ltd. & Ors.	Aviral Saxena	M. Singh Gautam Swarup Dipak Vichare
11.	Comp. App. (AT) (Ins) No. 866 of 2021	Shyam Sundar Daga Vs. AU Small Finance Bank Ltd. & Anr.	Vivek Malik	

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 1241 of 2019	Power Chem Plast Ltd. Vs. Batra Plywood Industries Pvt Ltd.	Ashim Aggarwal	Rohit Shirma-R1 Arju Chaudhary-R1 Rounak Nayak
13.	Comp. App. (AT) (Ins) No. 725 of 2021	West Bengal Financial Corporation Vs. Krishnaswami CVR & Anr.	Madhumita Bhattacharjee	Soumya Dutta Rohit Djutta-R1
14.	Comp. App. (AT) (Ins) No. 884 of 2021 & I.A. No. 2568 of 2021	Mukul Somany Vs. DBS Bank Ltd. & Anr.	Sonia Dube	Siddhant kant Suhani Dwivedi Moulshree Shukla Vikram Wadehra-R1 Kiran Sharma
15.	Comp. App. (AT) No. 109 of 2020	Kailashchandra Ramgopal Lohiya & Ors. Vs. Vijay Sobhalal Shah & Anr.	Rakesh Kumar	Arvind Kumar Gupta Purti Marwaha Gupta-R1

For Hearing

16.	Comp. App. (AT) No. 154 of 2020 (PH)	Sri Dhanada Laboratories Pvt. Ltd. & Ors. Vs. Namireddy Raghu Ram Reddy & Ors.	S.Udaya Kumar Sagar	Nitin Chowdary Pavulari-R1 & R2
17.	Comp. App (AT) (Ins) No. 921 of 2020	Commercial Tax Department Government of Rajasthan Vs. Ebix Software India Pvt. Ltd.	Vishal Meghwal	Mahima Singh Gautam Swarup Gunjan Jindal Kartikeya Jaiswal
18.	Comp. App (AT) No. 275 of 2017 & I.A. No. 1540, 2512 & 3016 of 2019	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	Niti Dixit Rahul Dave & Amit Dhingra A-1 Sumit Chopra, ShivamRaheja & RaunaqMathur A-2,3	TejaKaria, AishuaryVikram&Shu bhaang Sinha-R1,2 Pallavi Srivastava-R7 Rohit Sharma
19.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)

20.	Comp. App. (AT) No. 379 of 2018	Satori Global Ltd. & Anr. Vs. Shailja Krishna & Ors. With	Swapnil Gupta	Ankur Mittal-R1 Ujjwal Banerjee-R4
21.	Comp. App. (AT) No. 395 of 2018	Manjula Jhunjhunwala Vs. Shailja Krishna & Ors.	Ujjal Banarjee Akash Khuran	Ankur Mittal

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- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson

**-sd/-
Registrar**